HIGH COURT OF CHHATTISGARH, BILASPUR Memo

No. <u>2625</u> III-18-27/2008(Gen.)

Bilaspur, Date 28 /03/2016



The District & Sessions Judge,

Bilaspur/Raipur/Durg/Rajnandgaon/ Korba/
Dhamtari/Jashpur/Raigarh/Janjgir-Champa/
Kabeerdham (Kawardha)/ Bastar at Jagdalpur/
Dakshin Bastar Dantewada/Mahasamund/
Uttar Bastar Kanker/Korea/Sarguja(Ambikapur)/
Balod/Bemetara/Surajpur/Balodabazar/Kondagaon (C.G.)

Principal Judge/Judge, (Family Court)
Bilaspur/Raipur/Durg/Korba/Raigarh/
Sarguja (Ambikapur)/Korea/Rajnandgaon/
Janjgir-Champa/Jagdalpur/Kabeerdham/
Kanker/Mahasamund/Dhamtari/Jashpur (C.G.)

The Special Judge Atrocities (Atrocities), Durg/Rajnandgaon/Raipur/Bilaspur/ Bastar at Jagdalpur/Surguja (Ambikapur)/ Korba/Raigarh (C.G.)

<u>Sub.</u> Regarding interview to be taken at the time of direct recruitment to the posts of Class-III and Class-IV employees.

As directed you are hereby informed that there shall be no change in the existing process of direct Recruitment for the various posts of class-IV and (Non Executive) Non Gazetted posts of Class-III until further order.

(Maneesh Kumar Thakur) Additional Registrar (D.E.)